

HIGH COURT OF HIMACHAL PRADESH,SHIMLA-171001.

No.HHC-VIG./Gen./Stat/93-VI-

Dated:Shimla,the 24th July,2014

From

The Registrar (Vigilance),
High Court of Himachal Pradesh,
Shimla.

To

All the Judicial Officers,
In Himachal Pradesh.

Sub:- Instructions qua disposal of cases concerning Motor accident claims, offences against women, children, differently-abled persons, senior citizens and marginalized sections of society-compliance thereof.

Sir,

As you are aware, various instructions towards the disposal of cases concerning women, children, differently-abled persons, senior citizens and marginalized sections of society, have been issued from time to time, yet a large number of cases of such categories is still pending in the Courts in H.P.

Therefore, I have been directed to once again request you to ensure that the cases relating to Motor Accident Claims & offences against women, children, differently-abled persons, senior citizens and marginalized sections of society, be fast tracked and taken up for hearing on priority so that the trial of such cases is not prolonged.

The above directions may be complied in letter & spirit and any deviation thereof shall be viewed seriously.

Please acknowledge receipt of this communication.

Yours faithfully,

(Arvind Malhotra)
Registrar(Vigilance)

Endst. No. No.HHC-VIG./Gen./Stat/93-VI-
Copies forwarded for information to:-

Dated:24th July,2014.

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.

Contd. P-2

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2. All the Additional Registrars/ Deputy Registrars.
3. The Secretary/ Private Secretary/PA to Worthy Registrar General, Registrar (Rules), Registrar (Vigilance), Registrar (Judicial & Judges Branch), Registrar (Administration).
4. The Central Project Coordinator / OSD (Protocol) & Administrative Officer, H.P.State Legal Services Authority, Shimla as co-ordinator, Main Mediation Centre..
5. The Assistant Registrar (Vigilance), (Inspection) and (Rules).
6. The Technical Director, NIC Centre, H.P.High Court, Shimla to upload the above instruction on the High Court website.
(Sr.No. 2 to 6, High Court of H.P.Shimla).

Addl. Registrar (Vigilance).